

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 30th day of **JULY**, 2018

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No. 1558/2017
(U/S 19, Administrative Tribunal Act, 1985)

Mewalal Ram S/o Surya Bali Ram, Resident of Village Dandwa
Mustfabad Post Mirzapur via Saraimeer, District Azamgarh.

.....Applicant.

By Advocate – None.

V E R S U S

1. Union of India through the Secretary, Ministry of Communication, Department of Posts, Dak Bhawan, New Delhi.
2. The Chief Post Master General, Gorakhpur, Region Gorakhpur.
3. The Senior Superintendent of Post offices, Azamgarh Division Azamgarh.

.....Respondents.

By Advocates : Shri Ashutosh Shukla.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

List revised. None present for the applicant. Shri Jitendra Prasad proxy counsel for Shri Ashutosh Shukla, counsel for the respondents is present.

2. From the perusal of order sheets, it is evident that no one was present on behalf of the applicant on the last date i.e. 03.01.2018 and 31.01.2018. Today, also none present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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